

17.	RAJASTHAN	0	0	0
18.	TAMILNADU	4	2	0
19.	TRIPURA	0	0	0
20.	UTTAR PRADESH	2	0	0
21.	WEST BENGAL	43	96	34
22.	A. & N. ISLAND	0	0	0
23.	ARUNACHAL PRADESH	0	0	1
24.	CHANDIGARH	0	0	3
25.	D & N HAVELI	0	0	0
26.	DELHI	8	1	12
27.	GOA	22	21	4
28.	DAMAN & DIU	0	0	0
29.	MIZORAM	0	0	0
30.	PONDICHERRY	5	29	16
GRAND TOTAL		137	263	221

* Provisional

[Translation]

Double Track

1540. SHRI MAHESH KANODIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to convert the single track into double track between Surat and Jalgaon for development of the Tribal dominated area;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.

(c) Doubling of single line sections is taken up when their carrying capacity gets saturated and, while doing so, freight intensive sections are given priority. Line capacity works at a cost of Rs. 13.84 crs. on Ubhna-Jalgaon section are already in progress and, when completed, will provide relief on this section. Doubling of this section will be planned when traffic requirement so warrant subject to availability of resources.

[English]

Train from Visakhapatnam to Delhi

1541. SHRI JEEWAN SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether there is no regular and fast train from Visakhapatnam to Delhi and from Delhi to Visakhapatnam;

(b) if so, the reasons for ignoring this route so far;

(c) whether the Government have any proposal to introduce fast train on the above route;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) A tri-weekly express train service is available between Nizamuddin and Visakhapatnam via Raipur. Also Dakshin/Link Express service is available daily between the two destinations via Vijayawada.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The existing services are considered adequate to meet the current level of traffic on the route.

Double track

1542. SHRI S.M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any plan for laying double track between Guntur and Vijayawada for smooth movement of traffic in the Andhra Pradesh; and

(b) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b) Vijayawada-Guntur section has a route kilometrage of 32 kms. of which, sub-section from Vijayawada to Krishna Canal (5.05 kms.), is already having double line arrangement with automatic twin single line working.

The remaining sub-section from Krishna Canal to Guntur is a single line electrified section. The capacity presently available on this section is adequate to meet the demands of traffic moving on this section and hence there is no need for doubling of the same. Doubling of the section will be taken up as and when the traffic requirements so warrant.

Acquisition of Land

1543. SHRI RAM NIHORI RAI : Will the PRIME MINISTER be pleased to state:

(a) the total area of fertile land acquired by the Defence Ministry which is lying uncultivated and not used for the purposes for which acquired;

(b) whether there is any proposal to distribute land rendered surplus to the farmers; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c) The Ministry of Defence holds 21.50 lakhs acres of land which is put to use for various purposes viz. quartering of troops, training institutions, field firing ranges, test ranges,

camping grounds etc. Some land is required to be kept vacant for ranges and other training related needs. Vacant lands not zoned for immediate defence use are given on temporary leases to Ex-servicemen for agricultural purposes. There is no surplus land for distribution to farmers.

Shortage of railway rakes

1544. SHRI UPENDRA NATH VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is an acute shortage of Fertilizers and seeds in Bihar due to non-availability of the Railway rakes;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) and (c) Do not arise.

Village health guides

1545. DR. KARTIKESWAR PATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Village Health Guides who are the population control programme.

working throughout the country, State-wise as on August 31, 1995;

(b) the details of their function and remuneration;

(c) whether the Government propose to increase their remuneration;

(d) if so, the details thereof;

(e) whether the Government propose to deploy these Village Health Guides in population Control programme; and

(f) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) A statement showing the number of Village Health Guides in the country as on 30.6.95 is attached.

(b) A Village Health Guide serves as a link between the community and the Govt. health authorities. The VHG is paid an honorarium of Rs. 50/- per month.

(c) No, Sir.

(d) Question does not arise.

(e) and (f) The Village Health Guides are required to assist the Govt. authorities in Family Welfare measures and

STATEMENT

Village Health Guide Training Programme

Sl. State/UT No.	P.H.Cs (functioning as on 1.4.80 to be Covered under HG Scheme	PHCs covered	Total No. of VHGs trained.			No. of VHGs reported to be working * *			Period up to which information relates to	
			Male	Female	Total	Male	Female	Total		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1. Andhra Pr.	420	420	33122	2502	35624	28698	5636	34334	31.3.87	
2. Arunachal Pr. &										
3. Assam	146	146	8171	11936	20107	Nil	110001	110001	31.12.91	
4. Bihar	587	100	INR	INR	11180 *	INR	INR	10431 *	31.3.85	
5. Goa	15	15	426	458	884	Nil	Nil	Nil	30.9.94	
6. Gujarat	251	251	21267	6993	28260	Nil	3004	3004	31.12.94	
7. Haryana	89	89	9981	299	10280	Nil	270	270	30.6.90	
8. Himachal Pr.	77	77	4976	615	5591	3067	383	3450	31.12.94	
9. J & K &										
10. Karnataka	269	191	12681	2447	15128	12681	2447	15128	31.3.94	
11. Kerala &										
12. Madhya Pr.	465	448	36000	1000	37000	NA	NA	30619 *	31.3.95	
13. Maharashtra	428	428	15874	25214	41088	13061	24001	37062	30.6.95	
14. Manipur	25	25	1118	600	1718	1107	590	1697	31.3.91	
15. Meghalaya	22	22	899	1401	2300	137	1159	1296	31.3.87	
16. Mizoram	12 *	12	585	232	817	357	176	533	30.6.95	
17. Nagaland	14	14	349	199	548	349	199	548	31.3.91	
18. Orissa	314	314	18627	4670	23297	16530	4487	21017	31.3.92	
19. Punjab	129	129	1196	10461	11657	1196	10461	11657	31.3.90	
20. Rajasthan	232	232	20941	9018	29959	6289	2693	8982	30.9.89	
21. Sikkim	15	11	257	88	345	177	60	237	31.3.94	
22. Tamil Nadu &										
23. Tripura	27	27	1118	813	1931	1050	787	1837	30.6.94	
24. Uttar Pr.	907	907	89071	1040	90111	NA	NA	90111 *	31.12.92	